

**Halt/Railway Station near Kalkivaya-
Bitragunta between Tanguturu and
Singarayakonda Railway Stations
(South Central Railway)**

7917. SHRI P. V. REDDY : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have received representations to set up a new railway station or a Halt Station near "Kalkivaya-Bitragunta" between Tanguturu and Singarayakonda Railway Stations on Vijayawada-Madras Section; and

(b) if so, the action taken thereon ?

THE MINISTER OF RAILWAYS
(SHRI K. HANUMANTHAIYA) : (a) Yes.

(b) The proposal has been examined but found not financially justified.

**Construction of an under/over Bridge at
Railway Level Crossing of Kavali-
Udayagiri Road (South
Central Railway)**

7918. SHRI P. V. REDDY : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have received representations from the Municipal Council of Kavali in Nellore District of Andhra Pradesh for the construction of an under or over bridge at the railway level crossing of Kavali-Udayagiri road; and

(b) if so, the action taken thereon ?

THE MINISTER OF RAILWAYS
(SHRI K. HANUMANTHAIYA) : (a) Yes.

(b) The proposals for construction of road over/under bridges in replacement of existing busy level crossings are to be sponsored by the State Government/Road Authority together with an undertaking to bear their share of cost. Further action can be taken only after such a proposal is sponsored by the State Government.

**Gandipalem Project in Nellore District
(Andhra Pradesh)**

7919. SHRI P. V. REDDY : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Government of Andhra Pradesh had long time ago submitted proposals regarding Gandipalem Project in Nellore District to the Central Government for approval;

(b) if so, the estimated cost of the scheme and the acreage of land likely to be irrigated; and

(c) the stage at which the matter stands now ?

THE DEPUTY MINISTER IN THE
MINISTRY OF IRRIGATION AND
POWER (SHRI B. N. KURLEL) : (a) to (c). The Gandipalem project was approved in December, 1966, at a cost of Rs. 97 lakhs, to irrigate 10,000 acres. Work on the scheme has been started in 1971-72 by the State Government.

**Change of Initial Ages by Judges of
Allahabad, Patna and Calcutta
High Courts after Elevation
to the Bench**

7920. SHRI S. N. MISRA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the number of the Judges of the Allahabad, Patna and Calcutta High Courts who are still serving and who have changed their initial age after elevation to the Bench;

(b) the age given earlier and changed date of birth now in respect of each such judges;

(c) whether any enquiry was made before the change of age was allowed; and

(d) the cases in which requests for change of age have been refused ?

THE MINISTER OF LAW AND
JUSTICE AND PETROLEUM AND